

- (i) cash assistance at the rate of 20% f.o.b. value of exports of sports goods.
- and
- (ii) replenishment import licences varying from 10% to 40% f.o.b. value for registered exporters.

#### Takeover of Dry Fruit trade

293. SHRI S. M. BANERJEE : Will the Minister of FOREIGN TRADE be pleased to state :

- (a) whether Dry Fruit trade has been taken over by the Government;
- (b) if so, what are the gains of the take over;
- (c) whether any Corporation is likely to be formed for the purpose; and
- (d) if so, its composition ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) Does not arise.

(c) and (d). The question of canalising imports of dry fruits through a Public Sector Agency is still under consideration of the Government.

#### Construction of over-bridges in Kanpur

294. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

- (a) whether two over-bridges are to be constructed in Kanpur;
- (b) if so, the amount sanctioned to the State Government to construct the same; and
- (c) when these over-bridges are likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) and (c). There

are proposals for construction of two road over-bridges in Kanpur. One road over-bridge is to replace level crossing No. 81-A on Lucknow-Jhansi Road, at Panki. This work has been sanctioned and Railway's portion of work on the bridge proper is likely to be completed by 1.6.1973. The second bridge is to replace Murray level crossing at Kanpur. This proposal is in preliminary stage of finalisation of plans and estimates in consultation with the State Government and is yet to be sanctioned.

(b) The State Government's share of cost for these two road over-bridges will be Rs. 50.75 lakhs approximately. The State Government can seek assistance for execution of these works and reimbursement can be given from the Railway Safety Works Fund, subject to credit being available for the State Government in the Railway Safety Works Fund when assistance is sought.

#### Power Shortage in U.P.

295 SHRI S. M. BANERJEE ; Will the Minister of IRRIGATION AND POWER be pleased to state what further steps have been taken to remove shortage of power in U.P.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : The following further steps have been taken to remove shortage of power in Uttar Pradesh :—

- (i) steps have been taken to complete the projects under construction such as Obra Thermal and Yamuna II (Chibro) on schedule.
- (ii) construction of Mathura-Bharatpur 132 kV inter-State transmission line is being accelerated to enable Uttar Pradesh to draw about 50 MW from Rajasthan.
- (iii) A proposal to import 2 generating units of 200 MW each so as to commission this capacity earlier than that could be achieved with indigenous capacity, is at present under consideration of the Government.